

The Viral Hepatitis (Prevention and Control) Bill, 2025

SHRI SUJEET KUMAR (Odisha): Madam, I move for leave to introduce a Bill to provide for the prevention and control of the spread of Viral Hepatitis and for the protection of human rights of persons affected by the said virus and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SUJEET KUMAR: Madam, I introduce the Bill.

(THE VICE-CHAIRMAN, SHRI GHANSHYAM TIWARI, *in the Chair*)

VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Now, Dr. Fauzia Khan to move for leave to withdraw the Prevention of Fraudulent Calls Bill, 2024.

3.00 P.M.

The Prevention of Fraudulent Calls Bill, 2024

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to withdraw the Bill to amend certain enactments to prevent fraudulent calls in the country and for matters connected therewith or incidental thereto.

The question was proposed and the motion was adopted.

DR. FAUZIA KHAN: Sir, I withdraw the Bill.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Now, Dr. Fauzia Khan to move a motion for consideration for the Protection of Children From Sexual Offences (Amendment) Bill, 2024.

The Protection of Children from Sexual Offences (Amendment) Bill, 2024

DR. FAUZIA KHAN (Maharashtra): Sir, I move: